GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1187
ANSWERED ON:03.03.2011
STATE-OF-THE-ART TECHNOLOGY IN HIGH COURTS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether Government has taken steps to provide the state-of-the-art technology in all the High Courts for the purpose of documentation and speedy hearing of cases in the country; and
- (b) if so, the details thereof;

Answer

MINISTER OF LAW & JUSTICE (Dr. M. VEERAPPA MOILY)

(a) and (b): The Government is implementing a project for computerization of the District and Subordinate Courts (e-Courts project) in the country and for upgradation of the ICT infrastructure of the Supreme Court and the High Courts covering 14249 courts in 3069 court complexes, at a cost of `935 crore. This will provide automation of case management work flow through use of application software. It has provision of citizen centric services like case filing, certified copies of orders and judgments, case status etc through service centers and web portals. It also has a provision of computer hardware, application software, establishment of Local Area network connecting all courts and sections within a court complex, Wide Area Network to interconnect all courts within a State and across States through internet, sufficient power backup, extensive ICT training to Judges / Court Staff at their own Court complexes, deployment of application software.

Under the project, site readiness for computerization has been completed in 13363 District and Taluqa courts in 2752 court complexes. Computer hardware like desktop, printers, scanners, servers etc. have been delivered at 6877 courts and installed at 5518 courts. Hardware up-gradation has been completed at Supreme Court, 18 High Courts (Allahabad, Andhra Pradesh, Bombay, Calcutta, Gauhati, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madras, Madhya Pradesh, Orissa, Patna, Rajasthan, Shimla, Sikkim and Uttarakhand) and their Benches. More than 550 desktop computers have been installed at the Supreme Court and more than 5500 desktop computers and 100 servers have been installed at 18 High Courts / Benches.

Items for enabling connectivity between all computer infrastructures at the courts (LAN items) have been delivered at 5761 courts and installed at 4464 courts. Moreover, broadband/dial-up internet connectivity has been provided to 10744 judges, 486 district courts and 1272 Taluqa courts. LAN has also been upgraded at the High Courts and Benches. The LAN installation has been completed at 16 High Courts – Allahabad, AP, Bombay, Gauhati, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madras, Madhya Pradesh, Patna, Rajasthan, Shimla, Sikkim and Uttarakhand High Courts and at 8 Benches – Shillong, Kohima, Itanagar, Nagpur, Aurangabad, Madurai, Gwalior and Indore.

Application software has been installed at 6313 courts. Laptops have been provided to 13365 judicial officers and Laser printers have been provided to 12599 judicial officers, ICT training has been imparted to 11340 judges and 45380 court staff across the country. 394 System Officers and 215 System Assistant have been deployed in district courts across the country.